

(2019) 05 NCLAT CK 0080

National Company Law Appellate Tribunal New Delhi

Case No: Interlocutory Application No. 1796 Of 2019 In Company Appeal (AT) (Insolvency) No.
588 Of 2019

Narayan Maheshwari

APPELLANT

Vs

Kavitha Surana & Anr

RESPONDENT

Date of Decision: May 30, 2019

Acts Referred:

Insolvency And Bankruptcy Code, 2016 " Section 33

Citation: (2019) 05 NCLAT CK 0080

Hon'ble Judges: S.J. Mukhopadhaya, J; A.I.S. Cheema, J; Kanthi Narahari, Member
(Technical)

Bench: Full Bench

Advocate: Arun Kathpalia, Puneet Singh Bindra, Simranjeet, Saranpreet Singh

Final Decision: Dismissed

Judgement